

**KUMAR SHARMA** : (a) to (c) The Oil Companies have received a few complaints about less measurement and adulteration of petroleum products during the current year. The details thereof, State-wise, are given in the enclosed statement.

In proven cases of offences, action is taken as per Marketing Discipline Guidelines against the erring dealers/distributors wherein first offence attracts fine or warning letter or both and repeated offences lead to suspension/termination of the dealership/distributorship.

(d) One retail outlet in Gujarat and one L.P.G. distributorship in Karnataka were terminated.

#### STATEMENT

*State-wise number of complaints about less measurement of Petroleum Products and their Adulteration*

Sl. No.	State	Less Measurement	Adulteration	Under weight LPG Cylinder
1.	Assam	0	1	0
2.	Delhi	2	1	1
3.	Gujarat	0	1	2
4.	Haryana	2	0	0
5.	Madhya Pradesh	0	4	0
6.	Maharashtra	0	9	0
7.	Punjab	1	4	1
8.	Karnataka	0	0	1
9.	Rajasthan	0	2	1
10.	Uttar Pradesh	2	2	0

[English]

#### Digital Network in U.P.

701. DR. SAKSHIJI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to bring certain districts of Uttar Pradesh under the Rural Integrated Digital Network Programme; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir. There is no such proposal.

(b) Does not arise.

#### Constitution of NDMC as Elected Body

702. SHRI PIUS TRIKEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are planning to constitute the New Delhi Municipal Corporation (NDMC) as an elected body;

(b) if so, the details thereof; and

(c) the time which it is likely to be constituted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) No, Sir.

(b) and (c) Does not arise in view of (a) above.

#### Setting up of Bottling Plants

703. SHRI JITENDRA NATH DAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal to set up more bottling plants in West Bengal; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). There are plans to set up two new LPG bottling plants during VIII plan, one each by Indian Oil Corporation and Bharat Petroleum Corporation, of 44 TMTPA capacity each at Calcutta in the State of West Bengal.

#### Renewal of Post Offices in Bombay

704. SHRI RAM NAIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Department of Post has decided to renew six Post Offices in Bombay during 1995-96 and twenty post offices during 1996-97;

(b) if so, the details with locations thereof; and

(c) the places in North Bombay where the Department has decided to open new post offices and efforts made to secure office-premises for these new offices ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (c). The following departmental sub post offices have been sanctioned for North Bombay area :-

(a) Kurar Village (Malad)

(b) Saibaba Nagar (Borivali)

(c) Iver Shine Nagar (Malad)

(d) Poonam Nagar (Jogeshwari)

(e) Kanor Park (Borivali)

(f) Vasai Road East

Out of these, Vasai Road East Post Office was opened on 10.6.1995. It has not been possible to open the other Post Office in spite of best efforts on account of non-